Suppl. Cause List No. 2 Sr. No. 01

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

CrlM No. 437/2020 in Bail App. No. 34/2020

Peyush Sawhney

...Applicant

Through:-Mr. R. K. Kotwal, Advocate

v/s

Union Territory of J&K

...Non-applicant

Through:- Mr. Amit Gupta, AAG

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

Mr. Amit Gupta, learned AAG accepts notice on behalf of the non-applicant/respondent. He shall file objections to the application by next date.

List on 10.06.2020.

The bail granted to the applicant-accused by the Court of learned 1st Additional Sessions Judge, Jammu shall remain in force till next date.

(PUNEET GUPTA) JUDGE

Jammu 08.06.2020 Shammi